

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-229(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.02.2018

NAME OF THE COMPANY: Davinder Kumar Ahluwalia &Anr. V/s. M/s.
Summit Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2017

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the petitioner:	None		
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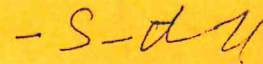
	For the Respondent:	None		
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ORDER

Re-notify this case on 5th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)